

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 16/397/13**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

**NAME OF THE COMPANY : M/s. Amritsons Limited 21, 31 & 43A**

**SECTION OF THE COMPANIES ACT: 621A**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None.

**ORDER**

None is present. Re-notify this case on 31.03.2017.

Sd/-

**(Ina Malhotra)**  
**Member Judicial**